

**Defective Case Register from 2024-12-03 to 2024-12-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/36184/2024	MANORANJAN PADHY	2024-12-03	Certified copy of annex-1 not filed.
2	D-CRLMC/36168/2024	RAJKISHORE SWAIN	2024-12-03	1. Nomenclature ( O.R. case) not correctly furnished in cause title and prayer of the petition 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
3	D-MACA/47687/2024	ANUPAM DASH	2024-12-03	1-COURT FEE IS DEFICIENT. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1. Court Fee Rs 15,821/ payable.Rs 6/ paid, D.C.F. of Rs 15, 815/ to be paid 2.statutory deposit not made
4	D-CRLMC/36173/2024	BIRAJA PRASAD NANDA	2024-12-03	1. Date of order not correctly furnished in index page. 2. Certified copy of order under annex-2 not filed.
5	D-WP(C)/50373/2024	PRAFULLA KUMAR KAR	2024-12-03	15-ALL PAPERS NOT PROPERLY SIGNED.  1. Annexures not attested by the learned counsel for the petitioner.2.Page no 47 not neat. 3. Date chart not sign by the filing advocate
6	D-WP(C)/50366/2024	NIRANJAN LENKA	2024-12-03	1. Date of order not correctly furnished in para no. 1 of I.A. petition
7	D-CRLA/36214/2024	DEBABRATA DASH	2024-12-03	1-COURT FEE IS DEFICIENT.  1. Court Fee Rs.6/- BE PAID. 2.Receipt showing copy on A.G. (VIG) BE FILED. 3. APPELLANT IS NOT IN CUSTODY AS MENTIONED
8	D-MACA/50403/2024	RAMESH CHANDRA SAHOO-1	2024-12-03	statutory deposit not made
9	D-MACA/50397/2024	RAMESH CHANDRA SAHOO-1	2024-12-03	statutory deposit not made
10	D-WP(C)/50421/2024	RAGHUNATH DASMOHAPATRA	2024-12-03	1. Annex-3 not neat and legible.
11	D-CRLA/36240/2024	SATYA RANJAN MULIA	2024-12-03	PAGE MARK IN IA BE CORRECTED
12	D-WP(C)/50231/2024	HEMANTA KUMAR MOHANTA	2024-12-03	30-OTHER DEFECT (IF ANY)  Synopsis and date charts are not alphabetically paginated.
13	D-MACA/50389/2024	RAMESH CHANDRA SAHOO - 1	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.LOGO IS WANTING. 2. STATUTORY DEPOSIT NOT MADE
14	D-WP(C)/50405/2024	PRAJIT KUMAR PRADHAN	2024-12-03	1.Xerox attested copy of order under Annex-13 filed but free copy/authenticated copy of the same not filed.2.Page nos.22,23,25,26 and 29 not legible.

15	D-ABLAPL/36304/2024	HIMANSHU SEKHAR MISHRA	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per FIR Sambalpur , Vig. p.s no. 22 dtd. 30-8-2024. not tally in date chart. 2. Age of the petitioners not described in V.NAMA.
16	D-WP(C)/50437/2024	BIKRAM SENAPATI	2024-12-03	1.Signature of pitioner not proper in Affidavit and I A 2..Receipt Showing Serv.copy To cg not Filed.
17	D-BLAPL/36256/2024	ALEKHA BEHERA	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Name of informant and victim should not be mentioned as per standing order no. 3 of 2024 dtd 9.7.2024.Page no.14 to 17,22 not neat.
18	D-WP(C)/50399/2024	OMKAR DEVDAS	2024-12-03	1.Hologram Of Rs.50 X 2 i.e Rs.100/- Not Paid On V.Nama
19	D-CMAPL/50367/2024	SANATAN DAS	2024-12-03	1. Period of Delay 1028 Days. 2. C .copy of dismissal order not filed.
20	D-ABLAPL/36297/2024	DILLIP KUMAR MOHANTY	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Month of FIR NOT CORRECT IN DATE CHART .2. PAGE NOS. 13 and 14 ARE NOT NEATLY LEGIBLE.
21	D-ABLAPL/36313/2024	SHAKTIDHAR MISHRA	2024-12-03	1. Page nos.12 and 13 not neat.2.As per Standing Order No.03 dated 09.07.2024, the name of informant shall not be mentioned in the petition.
22	D-CRLMP/36197/2024	GOKULANANDA SAHU	2024-12-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/36312/2024	SHAKTIDHAR MISHRA	2024-12-03	1. Page nos.12 and 13 not neat.2. As per Standing Order No.03 dated 09.07.2024,the name of the informant shall not be mentioned in the petition.
24	D-WP(C)/50384/2024	KISHORE KUMAR MISHRA	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annexure-3 is to be exhibited at page-12.2.Description of annexure-2 made in averment of writ petition and annexure-2 does not tally with book marks index and index of writ petition.
25	D-ABLAPL/36316/2024	PRAVASH CHANDRA JENA	2024-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
26	D-WP(C)/50012/2024	BHABANI PRASAD MOHANTY	2024-12-03	.Receipt Showing Serv.copy To ct not Filed.
27	D-ABLAPL/36305/2024	ANIRUDHA DAS	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. SL. NO.2 OF AFFIDAVIT NOT TALLY WITH CAUSE TITLE.2 PAGE NOS.8,11, 14 ARE NOT

				PARTIALLY LEGIBLE
28	D-CRLA/32744/2024	ARUN KUMAR MISHRA	2024-12-03	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.AU Fee Rs.30.80 to be paid on c.copy of impugned judgement 2.Code Wrongly indicated 1-Provision of law not correctly furnished in I.A.2768/2024 as regards Cr.P.C.,2-Affidavit sworn by the deponent has not show his relationship with the appellant in I.As.,3-Occupation of deponent not stated in I.As.4-Averments taken in declaration of I.As.seems to be not correct
29	D-WP(C)/50297/2024	KSHIROD KUMAR SAHOO	2024-12-03	.Receipt Showing Serv.copy To ct not Filed.
30	D-RSA/47014/2024	KIRTAN BADHEI	2024-12-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Deficit court fee of Rs. 744/- not paid. 2.Authentication fee due on the Appellate Court Judgement Rs 1.10 not paid. Decree Rs. 4.50 not paid. 3. Court fee payable not correctly furnished
31	D-CMAPL/50418/2024	ADV.	2024-12-03	1.C.copy of dismissal order not filed.
32	D-ABLAPL/36306/2024	SIDDHARTH GOUTAM DAS	2024-12-03	1. As per Standing order No.03 dated 09.07.2024,the name of the informant shall not be mentioned in the petition.
33	D-ABLAPL/36284/2024	SANJAY KUMAR PRADHAN	2024-12-03	Para 1 of petition not tally with cause title.
34	D-WP(C)/50148/2024	SANJEEB KUMAR MISHRA	2024-12-03	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  All annexures not in proper,signed,not legible and total filing defective.vakalatnama defective.
35	D-ABLAPL/36194/2024	UMA CHARAN MISHRA	2024-12-03	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page marking not correct n index.
36	D-WP(C)/50378/2024	PRAJIT KUMAR PRADHAN	2024-12-03	Xerox attested copy of order under Annexure-13 filed.Free copy/authenticated copy of the same not filed.
37	D-ABLAPL/36286/2024	SUSANTA KUMAR SAHU	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no. 12 not neat.
38	D-ABLAPL/36208/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-12-03	Page no. 7 and 9 not properly scanned.
39	D-WP(C)/50379/2024	PRAJIT KUMAR PRADHAN	2024-12-03	Xerox attested copy of order under Annexure-13 filed, but free copy/authenticated copy of the same not filed
40	D-WP(C)/50419/2024	BANAMALI SAHOO	2024-12-03	8-CAUSE TITLE NOT IN ORDER. Petitioner No.3 Signature of the Executants not tally with cause title.
41	D-ABLAPL/36169/2024	RANJAN KUMAR NAYAK	2024-12-03	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
42	D-WP(C)/50375/2024	PRAFULLA KUMAR KAR	2024-12-03	page no 33 and 40 not neat and legible.
43	D-RSA/49644/2024	SAROJ KUMAR PADHY	2024-12-03	1.D.C.Fee of Rs.4779/- to be Paid 2.Authentication fee due on the Copy of Trial Court Judgement Rs.5/-Paid. Decree Rs.2/-not Paid 3. Valuation and C.Fee Payable not correctly stated.4. Page of the Index be corrected after filing of decree.
44	D-WPCRL/36141/2024	AMBIKA PRASAD RAY	2024-12-03	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-WP(C)/50350/2024	KARUNAKAR JENA	2024-12-03	NOMENCLATURE OF THIS CASE MAY BE C.M.P
46	D-WP(C)/50402/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-03	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
47	D-WP(C)/50342/2024	PRAJIT KUMAR PRADHAN	2024-12-03	I.A. is not page marked
48	D-CMP/49922/2024	BANSHIDHAR BAUG	2024-12-03	Age of O.Ps No 3 to 36 not furnished in the Petition
49	D-BLAPL/36325/2024	BHAWANI SANKAR PANIGRAHI	2024-12-03	1. Date of rejection order under Annexure-2 not tally with Date chart.2 Page nos.29,30 ,32 not neat and legible.
50	D-CRLMC/36058/2024	NITYANANDA MOHAPATRA	2024-12-03	1.G.R. Case No.1067 of 2010 mentioned in the cause title does not tally with the Annex-1.
51	D-MACA/50428/2024	DEBASISH PATNAIK	2024-12-03	1. Period of Delay 400 DAYS. 2.Court Fee Rs.2500/ BE PAID
52	D-WP(C)/50346/2024	SUBHADUTTA ROURAY	2024-12-03	Receipt Showing Serv.copy To cg not Filed.
53	D-BLAPL/36204/2024	DEEPAK KU SAHOO	2024-12-03	Name of informant should not be mentioned in date chart as per standing order no. 3 of 2024 dtd 9.7 . 2024.
54	D-FAO/50302/2024	SOMNATH ROY	2024-12-03	1. Period of Delay 27 days.
55	D-BLAPL/36227/2024	KARUNAKAR DAS	2024-12-03	The name of Petitioner not correctly furnished in V>Nama.
56	D-WP(C)/50381/2024	KISHORE KUMAR MISHRA	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				30-OTHER DEFECT (IF ANY) 1.A.fee of Rs.1.10 p. not paid on c.copy of order under Annexure-4. 2.The name of opp.parties not correctly furnished in index and vakaltnama.
57	D-WA/45101/2024	SAMIR KUMAR MISHRA(SR. ADV.)	2024-12-03	1.Period of Delay 32 days delay.
58	D-CRLMC/36267/2024	AMIYA RANJAN SWAIN	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/50382/2024	BHABANI PRASAD MOHANTY	2024-12-03	30-OTHER DEFECT (IF ANY) Copy not served on S.C. (C.T and G.S.T)
60	D-MACA/50425/2024	DEBASISH PATNAIK	2024-12-03	Period of Delay 169 days.
61	D-BLAPL/36195/2024	DALIRANI BEHURAY	2024-12-03	Honble Court not tally with Rejection order and cause title.
62	D-WP(C)/50079/2024	DILIP KUMAR SAHU	2024-12-03	Date of annex.5 mentioned in the petition at page 7 not tally to annex.5 as annexed.
63	D-BLAPL/36235/2024	AMULYA RATNA PANDA	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of BLAPL order vide annex-4 not tally with Index.
64	D-BLAPL/36237/2024	LALITENDU BHUYAN	2024-12-03	G.R number not tally with cause title and FIR copy.
65	D-WP(C)/50349/2024	SUBHADUTTA ROURAY	2024-12-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-BLAPL/36238/2024	DEBADATTA MOHANTY	2024-12-03	Honble Court not tally with rejection order and cause title.
67	D-WP(C)/50345/2024	SUBHADUTTA ROURAY	2024-12-03	Receipt Showing Serv.copy To cg not Filed
68	D-CMP/50171/2024	AMIT PRASAD BOSE	2024-12-03	In prayer portion of I .A stay of annexure -6 appears to be not correct .
69	D-ABLAPL/36266/2024	SANJAY KUMAR PRADHAN	2024-12-03	14-NOT PROPERLY INDEXED.
70	D-WP(C)/50385/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-03	30-OTHER DEFECT (IF ANY) 1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished. 2.Neat legible copy of page-12 and 13 to be filed.
71	D-FAO/50261/2024	UPENDRA KUMAR SAMAL	2024-12-03	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 06
72	D-BLAPL/36331/2024	S.S.RAY (2)	2024-12-03	1.Alphabetical A and B not mentioned in index.
73	D-ABLAPL/36327/2024	S.S.RAY (2)	2024-12-03	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
74	D-WP(C)/50235/2024	SUBHENDU KAR	2024-12-03	30-OTHER DEFECT (IF ANY) Xerox attested copy of order under Annexure-5 filed, but in book marks index,averment of writ petition and

				index of writ petition it has been described as certified copy of order.
75	D-CMP/50139/2024	SIDHARTHA MISHRA	2024-12-03	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees payable on annexure -1 is Rs .5.50 paisa ,paid Rs 4.00 ,deficit A .fees of Rs .1.50 paisa to be paid .
76	D-ABLAPL/36245/2024	PRIYA RANJAN SINGH	2024-12-03	Page 12 not found.
77	D-WP(C)/50237/2024	SUBRATA PANDA	2024-12-03	30-OTHER DEFECT (IF ANY) 1.Annexure-6 not marked in book mark index. 2.Deficit court fee of Rs.6/ not affixed in cause title of writ petition. 3.Authorisation with regard to swear the affidavit on behalf of another petitioner not furnished. 4.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
78	D-BLAPL/36317/2024	SUBODH KUMAR MOHANTY	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 partly not neat.
79	D-WP(C)/50393/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-03	Date mentioned under annexure-1 not tally with the averment of the writ petition at para 1 AND para 4.
80	D-ABLAPL/36248/2024	AKSHAYA KUMAR SAHOO	2024-12-03	C.T case not mentioned in the Synopsis.C.T case and G.R case wrongly mentioned cause title and first para.
81	D-CMP/50074/2024	PRASANTA KUMAR SATAPATHY	2024-12-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order dated 21 .01 .2023 not filed which is under challenge . 2 . Annexure -7 is not legible
82	D-ABLAPL/36250/2024	MANOJ KUMAR PANDA	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
83	D-WP(C)/50438/2024	SHAMBHU CHARAN NATH SHARMA	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date of order mentioned in the index under annex.6 not tally to annex.6 as annexed.2.Page 8 and 9 not neat.
84	D-BLAPL/36329/2024	S.S.RAY (2)	2024-12-03	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1.Alphabetical A and B not mentioned in index.
85	D-WP(C)/50408/2024	HAREKRUSHNA DASH	2024-12-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1.Book marks index and index of writ petition not correctly pagemarked. 2.Petitioner Nos. 2 to 4 have not executed vakaltnama. 3.One Kusum Majhi, who is not a party to this writ petition, has executed vakaltnama.
86	D-ABLAPL/36307/2024	DIPTIREKHA NANDA	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. BNSS not mentioned in provision of law. Page nos. 11 and 12 not neat. 2. .Petition not correctly addressed to Honorable Court
87	D-ABLAPL/36303/2024	ALOK KUMAR PANDA	2024-12-03	Annexure -1 not completely page marked. Page no 10 and 11 not neat.
88	D-WP(C)/50392/2024	OMKAR DEVDAS	2024-12-03	Logo Rs 50/- x 2 not paid on V nama
89	D-WP(C)/50282/2024	ASHOK KUMAR PANIGRAHI	2024-12-03	Page 14 not neat.
90	D-BLAPL/36268/2024	SUKANTA KUMAR NAYAK (2)	2024-12-03	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made.
91	D-WP(C)/50279/2024	ASHOK KUMAR PANIGRAHI	2024-12-03	Page 14 not neat.
92	D-WP(C)/50390/2024	RABI NARAYAN MOHANTY	2024-12-03	Logo Rs 50/- not paid on V.nama
93	D-BLAPL/35900/2024	BHARATI DASH	2024-12-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not correct in index and Book mark as per file. Page nos. 12 to 16 not neat. TR no. not mentioned in cause title.
94	D-WP(C)/50284/2024	ASHOK KUMAR PANIGRAHI	2024-12-03	Page 14 not neat.
95	D-BLAPL/36294/2024	SANJAY KUMAR PRADHAN	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the trial court in rejection order , not correctly reflected in Index,synopsis and para.2 of petition.
96	D-WP(C)/50355/2024	BHABANI PRASAD MOHANTY	2024-12-03	Receipt Showing Serv.copy To ct not Filed.
97	D-ABLAPL/36212/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. sl.no.5 not correct in affidavit.
98	D-WP(C)/50364/2024	BHABANI PRASAD MOHANTY	2024-12-03	1.Receipt Showing Serv.copy To ct not Filed. 2.In index Description of document colum sl no1 and 2 synopsis and date chart not properly mentioned .
99	D-MATA/50296/2024	MANAS KUMAR CHAND	2024-12-03	This may be registered as G.U.A.P.
100	D-ABLAPL/36221/2024	SUSHANTA KUMAR SAMANTARAY	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Counsel not signed in assessment slip. 2. Paragraphs of the petition not correct in declaration of affidavit.
101	D-CONTC/50273/2024	ADV.	2024-12-03	1. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED 2.ANNEX-1 NOT FILED .PUT FOR SR AFTER FILING 3.Code NOT CORRECT
102	D-WP(C)/50362/2024	NIRANJAN LENKA	2024-12-03	1. Court fee Rs. 6/ to be paid. 2. State of odisha and others not mentioned in V.nama
103	D-BLAPL/36323/2024	PRAHALLAD SAHU	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. BLAPL NO.9379/2024 not reflected FIRS detail.2.paragraphs not correct in declaration of affidavit.3.ANNEX.3 not reflected in page no.22.
104	D-ABLAPL/36222/2024	SUSHANTA KUMAR SAMANTARAY	2024-12-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. counsel not signed in assessment slip.2. paragraphs of the petition not correctly reflected in declaration of affidavit.
105	D-ABLAPL/36314/2024	RAJLAXMI BISWAL	2024-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
106	D-MATA/50221/2024	ASWINI KUMAR DASH	2024-12-03	1. Period of Delay 240 days delay.
107	D-MATA/50321/2024	BIJAYA KUMAR PARIDA 2	2024-12-03	1. Period of Delay 61 days delay.
108	D-ABLAPL/36385/2024	DR. BINODA KUMAR MISHRA	2024-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.22,25, 27 not neat and legible.
109	D-FAO/50172/2024	SIDHARTHA SWAIN	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 1819 days delay. 2.The applicant in G.I.A. case No.216 of 2017 is not made a party to this case.
110	D-CRLMC/35604/2024	JAGAJIBAN PRADHAN	2024-12-03	1. Age of the petitioner not furnished in affidavit. 2. U/s of B.N.S.S. Act 2023 not correctly furnished. 3. Name of the father and age not mentioned on petitioner no.2 and age of the petitioner no. 3 not mentioned in cause title. 4.Name of the represented , fathers name and age not mentioned on petitioner no.1.
111	D-WP(C)/50398/2024	OMKAR DEVDAS	2024-12-03	1.Hologram of Rs.50 X 2 i.e Rs.100/- Not Paid on V>Nama
112	D-CRLA/36207/2024	DEEPAK KU SAHOO	2024-12-03	Name of the victim her father and mother name be deleted from record .
113	D-WP(C)/50409/2024	MADHAB LAL AGARWAL	2024-12-03	Receipt Showing Serv.copy To ct not Filed.
114	D-CRLA/36139/2024	DIPAK RANJAN MISHRA	2024-12-03	Brief not correctly page marked . Place after compliance
115	D-FAO/50174/2024	SURENDRA KUMAR SAHOO	2024-12-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1837 days delay.
116	D-WP(C)/50348/2024	SUBHADUTTA ROURAY	2024-12-03	1.Receipt Showing Serv.copy To cg not Filed.
117	D-FAO/50177/2024	SURENDRA KUMAR SAHOO	2024-12-03	Put up for S.R. after filing of C.Copy of impugned order
118	D-CONTC/50292/2024	ADV.	2024-12-03	SYNOPSIS ( CASE NUMBER) and DATE CHART ( PETITIONER NAME) WRONG
119	D-WP(C)/50347/2024	SUBHADUTTA ROURAY	2024-12-03	.Receipt Showing Serv.copy To cg not Filed.
120	D-WP(C)/50352/2024	SUBHADUTTA ROURAY	2024-12-03	.Receipt Showing Serv.copy To cg not Filed.

121	D-BLAPL/36328/2024	S.S.RAY (2)	2024-12-03	1. Synopsis and Date chart not alphabetic paginated in Index.
122	D-WP(C)/50354/2024	SUBHADUTTA ROUTRAY	2024-12-03	.Receipt Showing Serv.copy To cg not Filed.
123	D-WP(C)/50360/2024	KSHIROD KUMAR SAHOO	2024-12-03	Receipt Showing Serv.copy To ct not Filed.
124	D-MACA/50248/2024	SUBRAT SATPATHY	2024-12-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 33 DAYS
125	D-WP(C)/50353/2024	SUBHADUTTA ROUTRAY	2024-12-03	.Receipt Showing Serv.copy To cg not Filed.
126	D-ABLAPL/36322/2024	BHAGABAT PRASAD RATH	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. . Welfare fee of Rs.50/- not paid on V.nama.2 Page nos.12 to 22 not neat and legible
127	D-ABLAPL/36399/2024	BISWOJEET LENKA	2024-12-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
128	D-CRLMC/36077/2024	JAYADEBA BEHERA	2024-12-03	1.Description of synopsis does not tally with the averments of the CRLMC petition.2.P.S. Case No. is left blank in the averments-3 of the petition.
129	D-WP(C)/50371/2024	BIDYADHAR MANSING	2024-12-03	.Receipt Showing Serv.copy To cg not Filed.
130	D-CRLMC/36106/2024	BISWAJIT RANJAN TRIPATHY	2024-12-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Order No.54 mentioned in Annex-1 does not tally with the averment-1 of the petition.2.Occupation of the deponent not furnished in the affidavit
131	D-WP(C)/50380/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-03	In affidavit sl no wrongly mentioned
132	D-MACA/50239/2024	PRATAP KUMR BEHERA	2024-12-03	IAs.BE CORRECTLY PAGE MARKED.
133	D-MACA/50251/2024	SUBRAT SATPATHY	2024-12-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 41 days
134	D-FAO/50135/2024	MAHENDRA KUMAR SAHOO	2024-12-03	Pages 37 and 38 are not legible.
135	D-CRLA/36144/2024	ASHOK KUMAR MISRA	2024-12-03	Provision of Law BE CORRECTED AFTER CONVERSION. 2.THE PETITION BE FILED AS PER APPEAL FORMAT INCLUSIVE GOOD GROUND CERTIFICATE.
136	D-CRLMC/36116/2024	SURYAKANTA DASH	2024-12-03	1.Authorization with regard to swear in affidavit on behalf of the another petitioner not furnished.
137	D-WP(C)/50250/2024	DHARMENDER KUMAR JOSHI	2024-12-03	30-OTHER DEFECT (IF ANY) 1.Copy not served on S.C.(C.T. and G.S.T.) 2.The name of the father of the petitioner not furnished. 3.Complete Address of sole opp.party not furnished.
138	D-CRLA/36232/2024	AMIT PRASAD BOSE	2024-12-03	1. IDENTITY OF VICTIM/INFORMANT BE NOT DISCLOSED.

139	D- ABLAPL/36246/2024	SOUBHAGYA KUMAR DASH	2024-12- 03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
140	D- ABLAPL/36273/2024	DIPTIREKHA NANDA	2024-12- 03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2 Paragraph no. not correctly furnished on declaration.3.Age of the deponent on affidavit not tally with cause title. 4.Authorization to swear affidavit on behalf of other petitioner not furnished.5.Page nos.11 and 12 not neat and legible.
141	D- CRLMC/36140/2024	PRASANNA KUMAR MISHRA	2024-12- 03	1.This case related to sexual offence the name of Victim and address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
142	D- MACA/50293/2024	PRASANTA KUMAR MAHALI	2024-12- 03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 32 DAYS
143	D- ABLAPL/36251/2024	LAXMINARAYAN RAYATSINGH	2024-12- 03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.9 not neat and legible.
144	D-CMP/50226/2024	BIREN SANKAR TRIPATHY	2024-12- 03	H.C.B.A of Rs.50/- not affixed on the V. Nama.
145	D- CRLMP/36258/2024	SANJIT KUMAR DAS	2024-12- 03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 12 NOT LEGIBLE
146	D- ABLAPL/36192/2024	DIPTI RANJAN MOHAPATRA	2024-12- 03	As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in Petition
147	D- CRLREV/36220/2024	MANAS KUMAR CHAND	2024-12- 03	In certificate in place of no revision ,no appeal is mentioned .
148	D- MACA/50281/2024	G.P.DUTTA	2024-12- 03	1. Period of Delay 3 days 2.statutory deposit not made IA filed c copy of judgement to be filed A fee 1.10 to be filed on c copy
149	D- CONTC/50374/2024	ADV.	2024-12- 03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
150	D- ABLAPL/36264/2024	SUKANTA KUMAR NAYAK (2)	2024-12- 03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
151	D- RPFAM/48231/2024	SAROJ KUMAR DASH	2024-12- 03	correct nomenclature is MATA
152	D-WP(C)/50365/2024	PRAJIT KUMAR PRADHAN	2024-12- 03	1. Page nos 18,19 and 23 not legible
153	D-WP(C)/50356/2024	NIRANJAN LENKA	2024-12- 03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Logo of Rs.50/-not paid on v.nama.

154	D-BLAPL/36224/2024	DIBYA PRAKASH MISHRA	2024-12-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/-and L.A.A.fee of Rs.10/- not paid on V.Nama.
155	D-MACA/50290/2024	G.P.DUTTA	2024-12-03	1. Period of Delay 3 days
156	D-CMP/50407/2024	BONDADA PURUSHOTTAM YADAV	2024-12-03	Annexure -8 is S L P no .17800/2019 but in book mark it is mentioned S L R .
157	D-WP(C)/50234/2024	SARAT CHANDRA MEKAP	2024-12-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Authorisation with regard to swear to the affidavit not furnished. 2.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished. 3.The enrollment numbers and mobile numbers of all the counsel in vakaltnama not furnished. 4.L.T.I of petitioner No.3 is not attested. 5.The name of the petitioners in synopsis and date charts are not correctly furnished.
158	D-WP(C)/50323/2024	MANOJ KUMAR MOHANTY	2024-12-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 03-12-2024 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/560/2022	CMAPL/560/2022	ADV	OTHERS. DELAY OF 11 DAYS OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED
2	RVWPET/123/2023	RVWPET/123/2023	SOUMYA DEV RAY	OTHERS. PLACE IT AFTER FURNISHING OF VALUATION OF APPEAL AND COURT FEE PAID IN THE CONNECTED RSA
3	RVWPET/56/2023	RVWPET/56/2023	SOUMYA MISHRA	OTHERS. APPELLANTS NO.3 AND 4 NOT MADE PARTIES OTHERS. PLACE IT AFTER FURNISHING OF VALUATION OF APPEAL AND COURT FEE PAID THEREON